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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 17/BB/2018	-	For compliance of objections	Rule 6 of I&B	M/s Sree Vinayaka Buildwell Projects Pvt Ltd., V/s M/s Nitesh Housing Developers Pvt Ltd.,

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

**ORDER**

Matter is listed 2<sup>nd</sup> time for compliance of objections. No representation for Petitioner/Operational Creditor. Registry is directed to address a letter to the Petitioner for compliance of objections. If Petitioner fails to comply the objections, then orders will be passed according to law. List it on 02/02/2018.

  
**Member (T)**

  
**Member (J)**